

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Office of the Registrar General)

CIRCULAR

No. 25

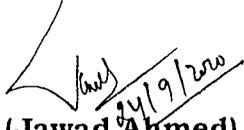
Dated 24-09-2020

Attention of all judicial officers is drawn to the following
Circulars of the High Court:

- i) Circular No. 3 dated 20.08.2014
- ii) Circular No. 4 dated 30.03.2015
- iii) Circular No. 96 dated 11.12.2018

All judicial officers shall ensure that they strictly abide
by the same.

By Order

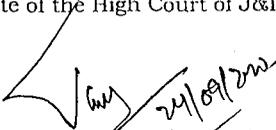

(Jawad Ahmed)
Registrar General

No: 819c-234/GS

Dated: 24-09-2020

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K for information of Hon'ble the Chief Justice.
2. Secretary to Hon'ble Mr/ Mrs. Justice _____
..... for information of his/her Lordship.
3. Registrar Vigilance, High Court of J&K Jammu.
4. Registrar Computers, High Court of J&K.
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
6. Registrar Rules, High Court of J&K, Jammu.
7. All Principal District Judges of the UTs of Jammu & Kashmir and Ladakh, with the request to circulate the same among the Judicial Officers within their jurisdiction.
..... for information and compliance.
8. Incharge NIC for uploading the same on official website of the High Court of J&K.
9. Office file.


Registrar General